RAJYA SABHA

Tuesday, the 28th April, 1981 8th Vaisakha, 1903 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Import and Export policy

*121. SHRI SADASHIV BAGAIT-KARIY SHRI ARVIND GANESH KULKARNI:

Will the Minister of COMMERCE be pleased to state whether the small scale sector has been given adequate encouragement to undertake production for export in the new import and export policy announced recently?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Yes, There are various provisions specifically made with this objective.

SHRI SADASHIV BAGAITKAR: Sir, the hon. Minister has given an one-sentence reply.

मैं यह जानना चाहूंगा कि जो उपाय उन्होंने किये हैं ग्रीर जिन उपायों के जिरए जो एक्सपोर्ट ग्रौर इम्पोर्ट का गेप है और जो स्माल स्केल इंडस्ट्यिलस्ट्स को बढावा देने की निति का फैसला इस सरकार ने किया है उसके मताबिक जो योजनाएं उन्होंने बनाई हैं उसके चलते इसमें कहा तक ग्रसलियत में, हकीकत में, छोटी यानी स्माल स्केल इंडस्ट्रीज को बढ़ावा मिला है, ? इसमें दो तीन पहलू हैं। मैं चाहूंगा कि इनके बलरे में मन्नी महोदय हमको माल्मात दे दें। इसमें एक तो यह है कि इस सरकार ने खुद ग्रमनी इस नीति को चलाने के लिए, जहां तक देश के

भ्रन्दर पैदावार को बढ़ावा देने का सवाल है, उसकी खरीद में सरकार ने कौन से कदम उठाये हैं भ्रौर जहांतक एक्सपोर्ट का सवाल है, मैं चाहूंगा कि जो एक्स-पोर्ट के प्रभी तक के ग्रांकड़े हैं उसमें स्माल स्केल सेक्टरका हिस्सा कितना है ग्रौर लार्ज स्केल. सेक्टर का हिस्सा कितना है ? ग्रगर मंत्री महोदय हमे ये बां, बताने की कोशिश करेंगे तो हमको पता चलेगा कि अप्रापकी जो घोषित नीति है उसका उद्देश्य. कहां तक हासिल हो रहा है। मैं चाहुंगा कि मंत्री जी इन बात। की जानकारी हम लोगों को देने की क्टपाकरें।

SHRI PRANAB MUKHERJEE: Sir, as the hon. Member would appreciate, the question is too general and , we have already laid on the Table of the House the import policy for the year, wherein the details have been given as to how we are trying to help the small-scale sector. To the specific question as to what is the share of the small-scale sector in the export of this country, my answer is, roughly it is about 40 per cent. And the hon. Member is aware that in the total, overal, industrial production, contribution of the small-scale sector is roughly a little more than one-Normally, the concessions which we give to the small-scale sector are through what are popularly known as replenishments. Even in this year's policy, to which I would like to draw the attention of the hon. Member, there is the concept of the trading houses, who will get some additional facilities. And there too, a condition has been laid down that out of the export which they will make, the minimum should be 10 per cent, from the small-scale sector. In respect of duty-free import which has been permitted to the export houses, pairticularly in respect of three items in the decentralised small-scale sector -stainless steel utensils, brass metals and hand-woven carpets-the facilities which have been extended to the

The question was actually asked on the floor of the House by Shri Sadashiv Bagaitkar.

export houses in the form of replenishments will also be extended to the small-scale sector.

श्री सदाशिव बागाईतकर : श्रीमन. मंत्री जी ने जवाब जो दिया है उससे मझ संतोष इसलिये नहीं है कि स्माल स्केल सेक्टर का सबसे ग्रहम मसला इस बनत तक उनके लिये मार्केट की दिवस्त है। जो प्रोडक्शन वे करते हैं उत्ता मार्केट प्रोक्योर करने के लिये उनको भारी कम्पीटीशन फैस करना पड रहा है भीर बड़ी कम्पनीज इस तरह से एडबरटाईजमेंन्ट श्रीर अन्य सारे स्रोजार इस्तेमाल करके मार्केट को केप्चर कर रहे हैं और उससे उनको दुखी कर रहे हैं। इसलिये मैं चाहुंगा, नीति आपने बनाई यह उस हद तक ठीक है। लेकिन वह नीति सही रूप में प्रमल में प्राती है, या नहीं ? जिनको फायदा पहुचाने के लिये प्रापने नीति बनाई है, उनकी उसका सच-मच में फायदा हो रहा है, लाभ हो रहा है या नहीं, यह मैं जानना चाहता हं? मेरा यह शक है कि जिनके लिये प्रापने नीति बनाई है उनको उसका फायदा नही मिल रहा है ग्रीर बड़ी कम्पनियों के लोग कई रास्तों से फायदा उठाने की कोशिश कर गहे हैं। नतीजे में स्माल स्केल इंडस्ट्री का इससे जो भी भला हुन्ना है उसको बसुलने में ग्रीर उसका फायदा हासिल करने में उसको बड़ी दिक्कत हो रही है। मैं यह चाहुंगा कि भ्रगर ग्रगर ग्राप यह समझाते है कि यह बहुत व्यापक प्रश्न है, जैसे भ्रापने कहा जनरल प्रकृत है, तो अच्छा यही होगा कि आप सभा के पटल पर स्टेटमेंट रख दीजिये। भाज भी अगर आप स्टेटमेंट दे देते तो उसके ब्राधार पर सवाल पूछ सकतेथे। इसलिए मैं चाहंगा...

श्री समापति: यह बहुत जनरल वेश्वन हैग्रीर इसका बहुत जनरल ग्रांसर क्यारहा है। श्री सवाशिव बागाईतकर : इसलिये
मैं कह रहा हूं कि स्टेटमेंट नही दिया गया
है । इसका जवाब मैंने देखा पर वह
नहीं है । ग्रगर ग्राप बाद मे भी यह
स्टेटमेंट सभा के पटल पर रख देंगे तो
हमें सहूलियत होगी । तो मै जानना चाहता
हूं कि क्या मंत्री जी इस पर सोच करके
स्टेटमेन्ट सभा-पटल पर रखेगे । जो
उन्होंने नीति की घोषणा की है उसका
ग्रमल कैसे हो रहा है, कहां तक उस पर
सही ग्रमल हो रहा है, यह हम जानना
चाहते हैं । इसलिये मैं चाहूंगा कि मंत्री
जी के पास जो ग्रांकड़ों का क्योरा है वह
उसे सभा पटल पर रखें।

SHRI PRANAB MUKHERJEE: Sir, the hon. Member is not a new one. The first question that he put was, what benefit we are extending to the small scale sector through the import policy. A copy of the import policy is available to the hon. Member. The details have been worked out therein. If he wants to enlarge the canvas of the question, it is all right, but I have replied in the form in which he has asked the question as to what export facilities we are extending to small scale sector through import policy of 1981-82. He has not asked what other facilities we are going to provide for the small scale sector. I do agree with the hon. Member that one of the constraints, is that the small scale sector, on its own, cannot take effective measures for marketing its product because it does not have that capacity. That is why we are trying to do it through the export houses or through the new concept of the trading houses which we have introduced in the current year's policy. we have stipulated, for instance, for recognising the trading house one of the condition is that at least 10 per cent of the direct export must come from the small scale sector. All these things have been indicated in the policy statement which was earlier known as the Red Book, subsequently it was called as the Green Book and now I have made it part Red Book

and part Green Book, and that book is already available to the hon. Members. He can see that.

MR. CHAIRMAN: Yes, Mr. Kulkarni. It is a very general question.

SHRI ARVIND GANESH KUL-KARNI: What do you expect me to do? Should I ask the question or not?

MR. CHAIRMAN: I am really wondering what you are going to ask.

SHRI ARVIND GANESH KUL-KARNI: You have just to give me a chance so that I can ask the question.

I can understand what reply the hon. Minister has given to my colleague, but I am now more specific on the point in connection with the import and export policy and the performance of the small scale sector. I do not want to go again to the question of production. He himself has admitted that it is 40 per cent of the total production in the small scale sector and 16 per cent of the total production of the small scale sector is exported from this country.

SHRI PRANAB MUKHERJEE: I am sorry, I am correcting you, out of the total exports 40 per cent comes from the small scale sector.

GANESH KUL-SHRI ARVIND KARNI: The figures given in the Estimates Committee's Report are 16 per cent. Maybe, they are old figures, but I am referring to the report of the Estimates Committee which I have got with me. That means a sizeable export performance is made by the small scale sector. So, necessarily, my question has got the importance, in the sense what is the percentage of raw material channelled through official agencies to the small scale sector for performing this export. To my knowledge, the Estimates Committee has stated that only 10 per cent of the officialy distributed raw materials are channelled through official agencies like the STC, MMTC to the small scale industrial organi-Therefore, how does the sations.

Minister expect such a sizeable export being undertaken with the blackmarket purchases of raw materials? In the new import-export policy, he has removed certain items from OGL. purpose, I want to know For this whether it has made any effect on the performance of the small scale sector and whether he feels justified that to the ancillary units, which are working with the large scale sector but which produce something which is exported ultimately, either by the ancillary unit or by the large scale sector, commensurate raw materials' supply is not made. For this purpose, will the Minister assure this House that this lacuna in the supply of raw materials, or what you call the discrimination between 'large' versus 'small' will be removed and particularly for the imported items, he will see to it that the STC or the MMTC has a shelf for the small scale separate sector?

SHRI PRANAB MUKHERJEE: So far as the supply of raw materials to the exporters and manufacturers of concerned, the problem exports is which the hon. Member has mentioned is really a genuine one and we are trying to streamline it. Still there is some organisational lacuna. I can just give one instance. Take the case of those who are engaged in brasswork or stainless steel. It it so disof time we thought whether we could of time we though whether we could canalise imports of raw materials for their use either as stainless sheets or strips or brass strips. But thereafter it was found out that perhaps it may not be possible to do it through the public sector organisations. That is why we are doing it through the export houses. They can get advantage of that. But as it is unorganised sector, it would not be possible for me just to indicate presisely what percentage of raw materials, consumables, packing materials and other inputs go to the small scale sector directly. It will take some time for us to get that information. But I agree with the general objective that we must more and more institutionalise the ar7

rangement of supplying ram materials to the small scale sector.

श्री हरि सिंह नलवाः सभापति महोदय, हमारे देश में 80% लोग देहात में रहते हैं। भारत सरकार की यह पालिसी जो बहुत ऋच्छी है कि देहात में स्माल स्केल इंडस्ट्रीज लगाई जाएं धौर लगाई भी जारहीं हैं। क्या मैं मंत्री महोदय से जान सकता हूं कि जो देहात में स्माल स्केल इंडस्टीज लगाई गई हैं, जो उनका उत्पादम होगा इस पालिसी के तहत नया उनके उत्पादन को एक्सफोर्ट करने के लिए 50 %रिजवें शन करने की पालिसी आपकी है या नहीं ? यदि नहीं है तो क्या इस प्रकार की रिजार्वेशन करने का विचार करेंगे ?

SHRI FRANAB MUKHERJEE: Sir, I will pass on this question to my colleague in the Ministry of Industry.

MR: CHAIRMAN: Last question. Mr. Reddy.

श्री बी० सत्यनारायण रेड्डी : महोदय ने जवाब में कहा कि तक स्माल स्केल सेक्टर को रा-मेटिरियल सप्लाई का संबंध है उन्होंने यह कहा था कि हम इसको चेपेलाइज करने की कोशिश करेंगे श्रौर प्रोवाइड करने की कोशिश करेंगे। मैं मंत्री महोदय से यह जानना चाहता हूं कि धापने जो यह योजना बनाई है उसके ग्रन्दर क्या ग्रापके पास कोई ऐसा प्लान है, कनसेप्यान है जिसंसे कि यह पता चल सके कि स्माल स्केल पेक्टर इंडस्ट्रीज की तरक्की के लिए कितने रा-मेटिरियल की जरूरत है। क्या ग्रापकी मिनिस्टी ने ऐसा कोई श्रन्दाजा लगाया है, प्लान बनाया है या नहीं ? इसके बारे में मंत्री महोदय बताने की कवा करें।

SHRI PRANAB MÜKHERJEE: Sir, we get some figures from various consuming industries—sometimes from the DGTD and sometimes from the user industries. It depends on the actual production activity, total exports etc; so it varies. But we get the information from various sources.

Searches at the premises of Directors .. of Parle Group of Companies

*122. SHRI HARVENDAR SINGH

HANSPAL: † SHRI J. K. JATN:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that documents evidencing payment of a political nature were seized recently as a result of searches made at the premises of directors of the Parle Group of Companies;
- (b) if so, what are the dates on which the above searches were made and what are the names of authorities who conducted the raids; and
- (c) whether it has been established as to whom the payments were made individually giving out the names of the Directors of the Parle Group of Companies involved?

THE MINISTER OF STATE IN THE (SHRI MINISTRY OF FINANCE SAWAISINGH SISODIA): (a) to (c) The Enforcement Directorate searched the premises of Mis. Bisleri (India) Pvt. Ltd., Bombay and its Directors, Dr. C. Rossi and S Shri Ramesh J. Chauhan, Prakash J. Chauhan and H. M. Golwala and some other connected premises in November, 1977.

The CBI searched the premises of M|s. Bisleri (India) Pvt. Ltd., Bombay and S5Shri Ramesh J. Chauhan, Prakash J. Chauhan and H. M. Golwala and some other connected premises in April, 1980. The CBI also searched the premises of Dr. Rossi and some other connected premises in November, 1980.

The question was asked on floor of the House by Shri Harvendar Singh Hanspal.